## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1350 ANSWERED ON:16.11.2010 CREATION OF STORAGE CAPACITY

Azad Shri Kirti (Jha);Bali Ram Dr.;Balram Shri P.;Botcha Lakshmi Smt. Jhansi;Chavan Shri Harischandra Deoram;Choudhry Smt. Shruti;Haque Shri Sk. Saidul;Jawale Shri Haribhau Madhav;Joshi Shri Pralhad Venkatesh;Karunakaran Shri P.;Kashyap Shri Virender;Lagadapati Shri Rajagopal;M.Thambidurai Dr.;Mani Shri Jose K.;Meghe Shri Datta Raghobaji;Mithlesh Shri;Mitra Shri Somendra Nath;Muttemwar Shri Vilas Baburao;Patel Shri R.K. Singh;Patil Shri A.T. Nana;Ponnam Shri Prabhakar;Premdas Shri;Punia Shri P.L.;Raghavan Shri M. K.;Rajesh Shri M. B.;Rao Shri Nama Nageswara;Reddy Shri Anantha Venkatarami;Reddy Shri Magunta Srinivasulu;Semmalai Shri S.;Shantha J.;Shetkar Shri Suresh Kumar;Shukla Shri Balkrishna Khanderao Balu Shukla;Singh Shri Ganesh;Siricilla Shri Rajaiah;Tagore Shri Manicka;Tandon Annu;Thakur Shri Anurag Singh;Yadav Shri Hukamdeo Narayan;Yadav Shri Om Prakash

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number and capacity of godowns held by the Food Corporation of India and other agencies alongwith the procurement made during each of the last three years and the current year, State-wise;
- (b) whether the said capacity has not been fully utilised whereas the foodgrains were damaged due to storage in open or unsafe condition:
- (c) if so, the details thereof and the reasons therefor indicating the actual and the optimum level of utilisation of godowns during the said period, State-wise;
- (d) whether the Government has assessed the requirement of storage capacity during the ensuing procurement season; and
- (e) if so, the details thereof, alongwith the steps taken for creation of new climate controlled godowns to ensure proper and safe storage of foodgrains, zone-wise?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The number of godowns held by Food Corporation of India as on 31-03-2008, 31-03-2009 and 31-03-2010 are at Annexures -I to III respectively. The State-wise capacities with the Food Corporation of India as on 30-06-2008, 30-06-2009 and 30-06-2010 are at Annexures -IV to VI respectively. The State-wise capacities with the Food Corporation of India as on 15.10.10 is at Annexure -VIII and the number of godowns with FCI as on 30.6.2010 is at Annexure-VIII. The capacities available with other agencies State-wise as on 31st March 2010 is at Annexure-IX.

The region-wise procurement of Wheat, Paddy and Coarse grains for the last three years and current year are given at Annexure. X to XII

(b) & (c): The available capacity has been optimally utilised and overall utilization has been to the extent of 74%, 88%, 91% and 79% as on 30-06-2008, 30-06-2009, 30-06-2010 and 15-10-2010 respectively against the Bureau of Industrial Costs and Prices (BICP) norms of 75%. However, due to the shortage of covered storage facilities with FCI, foodgrains are stored in Cover and Plinth (CAP) storage which is also on scientific lines. There is a code of practice for the scientific storage of foodgrains to be stored under CAP.

The quantity of foodgrains accrued as non-issuable/damaged after salvaging/ segregation of the rain/flood affected stocks in open/CAP in FCI are as under:-

```
S.No. Region Quantity (in MTs)
Wheat Rice Total
1. UttarPradesh 138.05 0 138.05
2. Rajasthan 8.56 0 8.56
3. Punjab 1.5 0 1.5
```

```
4. Maharashtra 18 1 19
```

```
5. Gujarat 280 0 280
```

```
6. West Bengal 21.70 0 21.70
```

7 Bihar 0 0.52 0.52

Total 467.81 1.52 469.33

(d) and (e): Yes, Madam. The inflow-outflow statements of the major procuring States of Punjab, Haryana and Andhra Pradesh are given at Annexures -XIII to XV.

To create additional storage capacity, the Government has formulated a scheme for construction of storage godowns through private entrepreneurs. Under the scheme, the Food Corporation of India would now give a guarantee of ten years for assured hiring. A capacity of about 150 lakh tonnes is to be created under the scheme through private entrepreneurs and Central and State Warehousing Corporations in 19 States. The Capacity allocated State-wise are at Annexure-XVI. Out of the capacities sanctioned tenders have been invited in 15 States and so far offers have been received for 103 lakh tonnes. CWC and SWCs are constructing about 17 lakh tonnes on their own lands under the Scheme. Out of this, 0.97 lakh tonnes has already been completed and about 3.08 lakh tonnes would be completed by March, 2011. Further, in the Eleventh Five Year Plan, the Planning Commission has sanctioned Rs. 149 crores for construction of storage godowns by FCI and the State Governments to which funds are released as grants-in-aid. This would result in the construction of about 1.88 lakh tonnes of storage capacity. The General Managers (Region) of FCI have also been given full powers for hiring of private godowns for short term usage. There is however, no proposal for creation of climate controlled warehouses before the Department of Food Public Distribution.